National Company Law Appellate Tribunal, New Delhi

TA (AT) (Competition) No. 46 of 2017
(Old Appeal No. 53/2015)

In the matter of:

Chemist & Druggist Association, Goa ...Appellant

Vs.

CCI & Ors. ...Respondents

Present:

Appellant: **Mr. Nakul Mohta, Advocate**

Respondent: **Mr. Krishan Tewary for R-3,**
Mr. M.M. Sharma, Mr. Anand Sree, Charms Mathew for R-4, Advocates

ORDER

04.03.2020 Let the matter to be not treated as part heard/tied up matter and be listed for hearing before the appropriate Bench on **13th April, 2020.**

[Justice S.J Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member(Judicial)

Ash/SR/RR